

It is for the information of all the concerned Advocates that following mentioning have been allowed for filing in DRR today i.e. 07.04.2020 from 2 PM to 4 PM :

1	CRM-____-2020 IN CRM-M-3533-2020	SONIA V/S STATE OF PUNJAB	RISHAV JAIN	FIXED FOR 09.04.2020
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The following officers have been designated to accept the advance notice through e-mail in the matters which have been allowed through mentioning. The counsels will e-mail paper-books to them. List of officers is as under :

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